

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO-2298**  
TO BE ANSWERED ON-08.03.2018

**AGREEMENT WITH WORLD BANK FOR SOLAR PARK PROJECT**

2298. SHRI RAMDAS C. TADAS

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the country has signed a loan agreement with the World Bank worth a sum of 100 million USD for common infrastructure for solar park project;
- (b) if so, the details thereof;
- (c) whether the Government has identified the locations for the said project and if so, the details of those locations, State-wise; and
- (d) whether any place has been selected in Rajasthan for this project and if so, the location thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)  
(SHRI R.K. SINGH)

- (a) and (b) Indian Renewable Energy Development Agency (IREDA), under the aegis of this Ministry, has signed on 20.11.2017 an agreement for the World Bank Line of Credit of USD 100 million for financing of shared infrastructure for solar parks. The loan will be offered to Solar Power Park Developers (SPPDs) at 8.5 % rate of interest for a duration of 20 years.
- (c) So far, Indian Renewable Energy Development Agency Limited (IREDA) and Rewa Ultra Mega Solar Limited (RUMSL) have signed an agreement for financing the shared infrastructure of two large Solar Parks ( with capacities of 750 MW and 700 MW) in Madhya Pradesh on 31st January 2018 for Rs. 210.62 crore. Other states also can award this facility by sending appropriate proposals to IREDA.
- (d) Out of following solar parks sanctioned in the State of Rajasthan, no Park Developer has shown interest, so far, in getting loan under World Bank line of credit:
  - (i) Bhadla-II solar park- 680 MW
  - (ii) Bhadla-III solar park-1000 MW
  - (iii) Phalodi-Pokaran solar park- 750 MW
  - (iv) Bhadla-IV solar park- 500 MW
  - (v) Fatehgarh Phase-1B solar park-421 MW
  - (vi) Nokh solar park- 1000 MW

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